

[Shri Koya]

'urban area' in which Panchayats having a population of 10,000 and above are included, as far as my State is concerned, the whole State will perhaps be covered by that.

Another point that I want to bring to the notice of the hon. Finance Minister, is about some of the difficulties faced by the people who are coming from Burma, because of certain restrictions by the Finance Ministry. They were allowed in the past to bring some Indian currency. People were coming via Calcutta and they used to spend the money to meet their travelling expenses from Calcutta, to Madras and other places.

Mr. Deputy-Speaker: The hon. Member may continue his speech tomorrow. The House has to take up Private Members' business.

15.30 hrs.

CRIMINAL LAW AMENDMENT
BILL* (by Shrimati Lakshmikanthamma)

Shrimati Lakshmikanthamma (Khammam): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code and the Code of Criminal Procedure, 1898.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Penal Code and the Code of Criminal Procedure, 1898."

The motion was adopted.

Shrimati Lakshmikanthamma: I introduce the Bill.

15.31 hrs.

CONSTITUTION (AMENDMENT)
BILL*

(Amendment of article 363 by

Shri Hari Vishnu Kamath)

Shri Hari Vishnu Kamath (Hoshangabad): Mr. Deputy-Speaker, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

Shri Hari Vishnu Kamath: I introduce the Bill.

15.32 hrs.

CONSTITUTION (AMENDMENT)
BILL—contd.

(Insertion of new article 155A and amendment of article 167 by

Shri Tika Ram Paliwal)

Mr. Deputy-Speaker: The House will now take up the further consideration of the following motion moved by Shri Tika Ram Paliwal on the 5th April, 1963:

"That the Bill further to amend the Constitution of India be taken into consideration."

Shri Hajarnavis.

Shri Hari Vishnu Kamath (Hoshangabad): The discussion is over and the Minister is to reply?